

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/302(KB)2021  
IA(I.B.C)/901(KB)2022, IA(I.B.C)/1377(KB)2022,  
IA(I.B.C)/1271(KB)2022, IA(I.B.C)/1052(KB)2022,  
IA(I.B.C)/690(KB)2022, IA(I.B.C)/1039(KB)2022,  
IA(I.B.C)/699(KB)2022, IA(I.B.C)/1131(KB)2022,  
IA(I.B.C)/822(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> NOVEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	YES BANK LIMITED VS SARGA HOTEL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Counsel/Authorised Representative appeared physically/through video conference:**

For RP : Mr. Manju Bhuteria, Adv.  
Mr. Souvik Mazumdar, Adv.  
Mr. Sourojit Dasgupta, Adv.  
Ms. Pooja Mahajan, Adv.  
Ms. Mahima Singh, Adv.  
Ms. Mehak Nayak, Adv.  
Ms. Shreya Mahalwar, Adv.

For applicant in IA/1131/2022 : Mr. Debnath Ghosh, Adv.  
Ms. Mini Agarwal, Adv.  
Mr. Bhavesh Garodia, Adv.

**ORDER**

1. Ld. Counsel for RP present. Ld. Counsel for the applicant in IA(IBC)/1131(KB)2022 present.
2. **IA(IBC)/1131(KB)2022** - Reply affidavit has been filed. Ld. Counsel appearing for the applicant seeks two weeks' time to file rejoinder. Two weeks' time is allowed for filing rejoinder. Copy of rejoinder shall be served on the Ld. Counsel-on-Record for the RP and the RP.
3. Post this matter on **03/01/2023**.

**Balraj Joshi**  
Member (Technical)

**Rohit Kapoor**  
Member (Judicial)